

PART III

COMMISSIONERATE OF LAND REVENUE

LAND FAIR VALUE NOTIFICATION

PALAKKAD DISTRICT

FORM 'C'

[See Rule 5(8)]

NOTIFICATIONS

Whereas, it is expedient to publish a notification showing revised value of land as required under Section 28A of the Kerala Stamp Act, 1959 read with Sub-rule (8) of Rule 5 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1955, the fair value of the land in Palakkad District is hereby fixed finally as shown in the Schedule hereto:

(1)

No. D4-172/9/2016.

13th June 2017.

SCHEDULE

<i>Name of District</i>	<i>Name of Taluk</i>	<i>Name of Village and Survey No. with Sub Division No.</i>	<i>Corporation/ Municipality/ Panchayath</i>	<i>Ward</i>	<i>Classification by use</i>	<i>Fair Value of the land already fixed per Are</i>	<i>Revised fair value of land (per Are)</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Palakkad	Alathur	Kuthanur-1 Village, Kuthanur Desom, Resurvey No. 275/2	Kuthanur Panchayath	..	Nilam	1,25,000	50,000 per are for an extent of 0.1214 and 0.1285 Hec. areas mentioned in Sl. No. 1 of Document No. 1813/1992, SRO, Kuzhalmannam

(2)

No. D4-56794/9/2016.

25th May 2017.

SCHEDULE

<i>Name of District</i>	<i>Name of Taluk</i>	<i>Name of Village and Survey No. with Sub Division No.</i>	<i>Corporation/ Municipality/ Panchayath</i>	<i>Ward</i>	<i>Classification by use</i>	<i>Fair Value of the land already fixed per Are</i>	<i>Revised fair value of land (Per Are)</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Palakkad	Alathur	Kuthanur-1 Village, Kuthanur Desom, Resurvey No. 190/5 & 191/5	Kuthanur Panchayath	..	Nilam	50,000 & 60,000	15,000 per are for an extent of 0.0662 and 0.0624 Hec. areas mentioned in Sl. No. 1 of Document No. 795/2008 & 1687/2008 SRO, Kuthanur.

2

(3)

No. D4-76363/9/2013.

6th June 2017.

SCHEDULE

<i>Name of District</i>	<i>Name of Taluk</i>	<i>Name of Village and Survey No. with Sub Division No.</i>	<i>Corporation/ Municipality/ Panchayath</i>	<i>Ward</i>	<i>Classification by use</i>	<i>Fair Value of the land already fixed per Are</i>	<i>Revised fair value of land (Per Are)</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Palakkad	Chittur	Chittur Village, Chittur Desom, Resurvey No. 599/8	Chittur Municipality	..	Purayidam	3,000	25,000 per are for an extent of 0.1500 Hec. areas mentioned in Sl. No. 1 of Document No. 1939/80 SRO, Chittur

(4)

No. D4-54005/9/2015.

6th June 2017.

SCHEDULE

<i>Name of District</i>	<i>Name of Taluk</i>	<i>Name of Village and Survey No. with Sub Division No.</i>	<i>Corporation/ Municipality/ Panchayath</i>	<i>Ward</i>	<i>Classification by use</i>	<i>Fair Value of the land already fixed per Are</i>	<i>Revised fair value of land (Per Are)</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Palakkad	Palakkad	Mundur-1 Village, Mundur Desom, Resurvey No. 49/4 & 49/9	Mundur Panchayath	..	Residential plot with Corp./Mun./ Pan. road access	43,875	12,500 per are for an extent of 0.8381 and 0.3077 Hec. areas mentioned in Sl. No. 1 of Document No. 3792/2009 SRO, Parali

Collectorate,
Palakkad.(Sd.)
District Collector.

FORM 'A'

[See Rule 4]

NOTIFICATION

No. C-3680/2011.

30th May 2017.

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28A of the Kerala Stamp Act, 1959 read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995.

Now, therefore, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the Survey/Re-survey Numbers of the Village and Taluk mentioned against each, shall be as shown against it in column (11) thereof.

SCHEDULE
PALAKKAD TALUK

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Local body type</i>	<i>Name of Local Body</i>	<i>Ward Number</i>	<i>Classification by use</i>	<i>Fair Value as per Area</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
Village—Akathethara										
1	25	18	2	Panchayath	Akathethara	..	Garden land without road access	13,750
2	25	18	3	Panchayath	Akathethara	..	Garden land without road access	13,750
3	25	19	2	Panchayath	Akathethara	..	Garden land without road access	13,750
4	25	18	1	Panchayath	Akathethara	..	Garden land without road access	13,750
5	24	13	3	Panchayath	Akathethara	5	Residential plot with private road access	30,000
6	24	146	8	Panchayath	Akathethara	5	Residential plot with Corp./Mun./Pan. road access	68,500
7	25	16	2	Panchayath	Akathethara	..	Garden land without road access	13,750
8	25	16	4	Panchayath	Akathethara	..	Garden land without road access	13,750
9	24	193	25	Panchayath	Akathethara	..	Residential plot with Corp./Mun./Pan. road access	44,000
Village—Elappully-1										
1	43	67	4/2	Panchayath	Elappully	3	Wet land	10,000
1	42	209	13	Panchayath	Elappully	12	Garden land with road access	11,000
Village—Elappully-2										
1	39	618	11	Panchayath	Elappully	9	Residential plot with Corp./Mun./Pan. road access	20,000
Village—Kannadi-1										
1	51	676	5	Panchayath	Kannadi	13	Residential plot with PWD road access	92,625

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	
Village—Keralassery											
1	5	243	8	Panchayath	Keralassery	5	Residential plot with Corp./Mun./Pan. road access	8,000	
Village—Kodumbu											
1	46	751	11	Panchayath	Kodumbu	4	Wet land	4,250	
2	47	528	1	Panchayath	Kodumbu	..	Wet land	5,500	
3	47	602	2	Panchayath	Kodumbu	8	Wet land	4,250	
4	47	101	7	Panchayath	Kodumbu	..	Wet land	5,500	
5	47	675	4	Panchayath	Kodumbu	9	Residential plot with Corp./Mun./Pan. road access	5,500	
6	47	691	9	Panchayath	Kodumbu	9	Residential plot with Corp./Mun./Pan. road access	5,500	
Village—Malampuzha-1											
1	27	159	9	Panchayath	Malampuzha	2	Garden land with road access	9,300	
2	27	159	10	Panchayath	Malampuzha	2	Garden land with road access	9,300	
1	26	36	56	Panchayath	Malampuzha	10	Residential plot with Corp./Mun./Pan. road access	49,500	
Taluk—Alathur											
Village—Mankara											
1	10	52	14	Panchayath	Mankara	10	Residential plot with Corp./Mun./Pan. road access— ~ 16,500	4,500	
2	10	53	3	Panchayath	Mankara	10	Residential plot with Corp./Mun./Pan. road access— ~ 16,500	4,500	
Taluk—Palakkad											
<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Local body type</i>	<i>Name of Local Body</i>	<i>Ward No.</i>	<i>Fair Value & Classification by use fixed on 6-4-2010</i>	<i>Refix Classification</i>	<i>Refix Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
Village—Palakkad-3											
1	3487	1	Municipality	Palakkad	5	Garden land with road access	2,24,770	
Village—Peruvemba											
1	49	245	1/1	Panchayath	Peruvemba	..	Wet land	15,500	

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
Village—Pirayiri										
1	19	30	18	Panchayath	Pirayiri	..	Wet land	55,000
Village—Polpully										
1	45	604	14/1	Panchayath	Polpully	8	Wet land	3,250
2	44	636	14	Panchayath	Polpully	5	Wet land	3,500
3	44	396	19/2	Panchayath	Polpully	5	Residential plot with Corp./Mun./ Pan. road access	11,000
Village—Pudussery Central										
1	34	32	2	Panchayath	Pudussery	6	Residential plot with PWD road access	53,350
Village—Pudussery East										
1	33	177	1	Panchayath	Pudussery	12	Residential plot with Corp./Mun./ Pan. road access	16,500
2	33	177	11	Panchayath	Pudussery	12	Wet land	16,500

ALATHUR TALUK

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Local body type</i>	<i>Name of Local Body</i>	<i>Ward Number</i>	<i>Classification by use</i>	<i>Fair Value as per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
Village—Erimayur-1										
1	21	244	5	Panchayath	Erimayur	..	Wet land	4,950
Village—Kuzhalmannam-2										
1	15	52	8	Panchayath	Kuzhalmannam	..	Residential plot with Corp./Mun./ Pan. road access	30,000
1	17	192	14	Panchayath	Kuzhalmannam	8	Wet land	4,400
Village—Kuthannur-1										
1	12	316	5	Panchayath	Kuthannur	..	Wet land	4,500
2	11	433	5	Panchayath	Kuthannur	4	Residential plot with Corp./Mun./ Pan. road access	75,000

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Local body type</i>	<i>Name of Local Body</i>	<i>Ward No.</i>	<i>Fair Value & Classification by use fixed on 6-4-2010</i>	<i>Refix Classification</i>	<i>Refix Fair Value as Per Acre</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)

Village—Kuthannur-2

1	12	415	8	Panchayath	Kuthannur	10	Wet land - 4,500	Residential plot with private road access	25,000
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<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Local body type</i>	<i>Name of Local Body</i>	<i>Ward Number</i>	<i>Classification by use</i>	<i>Fair Value as per Acre</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)

Village—Thenkurissi-2

1	19	326	16	Panchayath	Thenkurissi	..	Garden land with road access	8,000
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Village—Vadakkancherry-1

1	43	298	2	Panchayath	Vadakkancherry	17	Wet land	35,600
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Village—Vadakkancherry-2

1	46	373	4	Panchayath	Vadakkancherry	7	Garden land with road access	24,700
2	46	374	4	Panchayath	Vadakkancherry	7	Garden land with road access	24,700

CHITTUR TALUK

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Local body type</i>	<i>Name of Local Body</i>	<i>Ward Number</i>	<i>Classification by use</i>	<i>Fair Value as per Acre</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)

Village—Chittur

1	41	41	..	Panchayath	Nalleppilly	1	Wet land	13,000
2	70	32	23	Municipality	Chittur Tattamangalam	11	Wet land	6,500
3	73	59	..	Municipality	Chittur Tattamangalam	..	Residential plot with Corp./Mun./Pan. road access	48,750
4	41	51	4	Panchayath	Nalleppilly	1	Residential plot with Corp./Mun./Pan. road access	21,450
5	41	51	6	Panchayath	Nalleppilly	1	Residential plot with Corp./Mun./Pan. road access	21,450

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
Village—Kayaradi										
1	51	362	..	Panchayath	Ayilur	15	Garden land without road access	14,630
Village—Koduvayur-1										
1	1	182	13	Panchayath	Koduvayur	3	Residential plot with Corp./Mun./Pan. road access	15,000
Village—Koduvayur-2										
1	1	358	17	Panchayath	Koduvayur	..	Residential plot with Corp./Mun./Pan. road access	49,500
Village—Kollengode-1										
1	14	518	11	Panchayath	Kollengode	3	Residential plot with Corp./Mun./Pan. road access	60,000
1	13	267	7	Panchayath	Kollengode	7	Residential plot with Corp./Mun./Pan. road access	17,000
Village—Kozhinjampara										
1	36	453	2/2	Panchayath	Kozhinjampara	16	Residential plot with Corp./Mun./Pan. road access	30,000
Village—Kozhipathy										
1	32	40	23	Panchayath	Eruthempathy	1	Residential plot with Corp./Mun./Pan. road access	37,500
Village—Moolathara										
1	46	427	2/1	Panchayath	Perumatty	..	Garden land with road access	13,750
Village—Muthalamada-1										
1	21	396	10	Panchayath	Muthalamada	5	Residential plot with Corp./Mun./Pan. road access	8,000
Village—Nalleppilly										
1	38	63	5	Panchayath	Nalleppilly	1	Wet land	4,000
1	38	230	16	Panchayath	Nalleppilly	1	Residential plot with Corp./Mun./Pan. road access	15,000
Village—Pallassana										
1	6	373	18	Panchayath	Pallassana	..	Residential plot without road access	6,250

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
Village—Pattanchery										
1	48	564	6	Panchayath	Pattanchery	5	Residential plot with Corp./Mun./Pan. road access	1,50,000
2	47	365	8	Panchayath	Pattanchery	9	Garden land without road access	20,000
3	48	726	4	Panchayath	Pattanchery	7	Wet land	12,500
4	48	727	22	Panchayath	Pattanchery	7	Garden land with road access	25,000
5	48	727	23	Panchayath	Pattanchery	7	Garden land with road access	25,000
6	48	488	12	Panchayath	Pattanchery	5	Garden land with road access	22,000
Village—Pudunagaram										
1	3	430	12	Panchayath	Pudunagaram	7	Residential plot with PWD road access	60,000
2	3	430	13	Panchayath	Pudunagaram	7	Residential plot with PWD road access	60,000
3	3	581	8/1	Panchayath	Pudunagaram	9	Residential plot with Corp./Mun./Pan. road access	24,750
Village—Tattamangalam										
1	49	224	10	Panchayath	Pattanchery	15	Residential plot with Corp./Mun./Pan. road access	18,000
Village—Thekkedesom										
1	38	542	13	Panchayath	Nalleppilly	16	Wet land	7,000
Village—Vadakarapathy										
1	25	289	3	Panchayath	Vadakarapathy	4	Garden land with road access	7,700
Village—Vadavannur										
1	16	16	5	Panchayath	Vadavannur	..	Wet land	8,250
Village—Vandithavalam										
1	42	699	10/1	Panchayath	Perumatty	16	Residential plot with PWD road access	40,000
2	42	116	15	Panchayath	Perumatty	17	Wet land	11,000
3	42	116	16	Panchayath	Perumatty	17	Residential plot with Corp./Mun./Pan. road access	12,500

Revenue Divisional Office,
Palakkad.

(Sd.)
Sub Collector.